

### Sealing of Indo-Pak Border

\*436. SHRI MOHAN RAWALE :  
SHRI PRAFUL PATEL :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether some State Governments have urged the Union Government to speed up the sealing of their States' international border with Pakistan to frustrate the designs of ISI to push trained terrorists, arms and ammunition into India;

(b) if so, the details thereof; and

(c) the measures taken/proposed by the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : (a) to (c). The Government of Rajasthan have requested to take up the work of fencing/flood lighting on top priority basis. Similarly, the Government of Jammu and Kashmir have also requested for border fencing/flood lighting on their International Border with Pakistan. The details of border fencing/flood lighting on Indo-pak border are as under :

#### RAJASTHAN

In Ganganagar and Bikaner Sectors, border fencing/flood lighting in 333 kms - 352 kms. respectively has already been completed.

Border fencing/flood lighting work in 121 kms. of Jaisalmer Sector has also been completed.

The work of border fencing/flood lighting in 146 kms. of Barmer Sector is scheduled to be completed by 31st December, 1995.

Further work in 120 kms. in Barmer sector is targeted to be completed by 31st December, 1996.

#### JAMMU AND KASHMIR

The Government of India has approved fencing/flood lighting of 180/195.8 kms. respectively along the International Border with Pakistan in March, 1995. Preliminary jobs are in hand and the work is to be completed by 31st March, 1996.

#### PUNJAB

The border fencing/flood lighting work in Punjab on the entire feasible area has already been completed to an extent of 453/466 kms. respectively.

[Translation]

### 20 Point Programme

\*437. DR. SAKSHIJI :  
SHRI VILASRAO NAGNATHRAO GUNDEWAR:

Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state :

(a) the progress made in implementation of 20-Point Programme in the country during 1992-93, 1993-94 and 1994-95, State/UT-wise;

(b) the targets fixed under the programme for 1995-96, State/UT-wise;

(c) whether the Government have received any demand for additional funds for implementing 20-Point programme from the State Governments;

(d) if so, the details thereof, State-wise; and

(e) the action taken thereon?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG) : (a) The State/UT-wise progress made in implementation of 20-Point Programme in the country during the years 1992-93, 1993-94 and 1994-95 (April '94 to January '95) is given in the enclosed Statements.

[Placed in Library Sec. No. LT-7519/95]

(b) Targets under the programme for the year 1995-96 are under process of finalisation.

(c) to (e) Information is being collected and will be laid on the Table of the House.

[English]

### Insurgency in NE Region

\*438. SHRI CHITTA BASU : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether insurgency activities have surfaced in several States of North Eastern region of the country;

(b) if so, the reasons therefor;

(c) the steps the Union Government have taken to meet the situation;

(d) whether there is any involvement of foreign hand; and

(e) if so, the steps taken to prevent such involvement?

THE MINISTER OF HOME AFFAIRS (SHRI S.B. CHAVAN) : (a) and (b). Yes, Sir. Insurgency situation does exist in some parts of North Eastern States, which could be attributed to a complex set of factors including historical, economic, ethnic etc. Despite negotiations and Accords to bring peace, stability and growth, splinter groups have taken recourse to arms and violence and underground activities.

(c) The situation in the North Eastern Region is kept under constant watch and is reviewed from time to time. A series of measures have been taken which, inter-alia, include the declaration of the most seriously affected areas as "disturbed areas", notification of certain militant groups as "unlawful associations", deployment of